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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P No. 43/2013,

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company		Housing & Urban Development Corporation Ltd. -Vs- Pragati Social Infrastructure & Development Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

For the petitioner:

for the petitioner
HUDCO.

- 1) ~~Jaydeep Kao~~
- 2) Sankhaanta Banerjee Adv
- 3) Victor Dutta.

Jaydeep Kao 19/9/17
Sankhaanta Banerjee 19/9/17
V. Dutta 19/9/17

For the Respondent No.3

Respondent No. 3

- 1) Shaunak Ghosh, Adv
- 2) Ankita Mitro, Adv
- 3) Akash Dey

Antakita 19/9/17

Sohail Haque, Adv

Respondent no.
9 & 10

Arindam Banerjee, Adv
Ayush Jain, Adv

19/9/2017

⑤

For Respondent 1, 2, 5 and 6

Respondent
1, 2, 5 & 6

Adheesh Agarwal

Adheesh
19/9/17

Contd....P/2

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ORDER

Ld. Counsel for the Petitioner as also Respondent(s) are present.

Ld. Counsel for the petitioner has sought further time to file brief synopsis of the case. Prayer is allowed. Synopsis may be filed by 3rd October, 2017.

Listed on 27th October, 2017.

sd
(Jinan K.R.)
Member (J)

sd
(Vijai Pratap Singh)
Member (J)